

Central Administrative Tribunal

Circuit Bench, Indore

O.A.No.589/02

Thursday, this the 20th day of February, 2003

Hon'ble Shri Justice N.N. Singh, V.C.(J)
Hon'ble Govindan S. Tampi, M (A)

Balkishan son of Rampal
aged 40 years, Ex.Senior Fireman, Neemuch
now Khallasi and r/o
Chittaurgarh/Neemuch.

(By Advocate: Shri A.N.Bhatt)

..Applicant.

Versus

Union of India & Anr.

represented by

1. The General Manager
Western Railway, Headquarters Office,
Churchgate - Mumbai - 20
2. The Divisional Rail Manager,
Western Railway, Do-Batti,
Ratlam 457 002

..Respondents

ORDER (ORAL)

Shri Justice N.N.Singh:

Shri A.N.Bhatt, learned counsel states that the applicant has taken the file from him. Nobody has also appeared on behalf of the applicant. It shows that the applicant is not interested in prosecuting this case.

Accordingly, the OA is dismissed for default and non-prosecution.

(Govindan S Tampi)
M (A)

/sunil/

M. N. Singh
(N N Singh)

VC

कृष्णकला से ओ/जर्दी..... जयलपुर. दि.....
दर्दी..... जर्दी दिनाः—

(1) वायरल रोगी की गतिशीलता, वायरलिटी
 (2) वायरल रोगी की गतिशीलता, वायरलिटी
 (3) वायरल रोगी की गतिशीलता, वायरलिटी
 (4) वायरल रोगी की गतिशीलता, वायरलिटी

Shri A. N. Prabhat, B.A.V.

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